

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.361/98

New Delhi this the 18th day of February, 1998. (2)

Hon'ble Mr. S.R. Adige, Vice-Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Diploma Engineers Welfar Telecom Association (India) (Dewta India) through Shri C.P. Singh, S/o Shri Pop Singh, TTA, O/o SDE, (E-10-B)D-1, Telephone Exchange, Janakpuri, New Delhi.
2. Shri Rajender Prasad, S/o Shri Banshi Maurya, TTA, SDE RLU Telephone Exchange, Janakpuri, New Delhi. ...Applicants

(By Advocate Shri H.K. Gangwani)

-Versus-

Union of India
through:

1. The Chairman, Dept. Telecommunications, Govt. of India, Sanchar Bhawan, New Delhi.
2. The Secretary, M/o Communications, Dept. of Telecommunications, Government of India, Sanchar Bhawan, New Delhi.
3. The Director (ST-II), M/o Communications, Dept. of Telecommunications, Sanchar Bhawan, New Delhi. ...Respondents

O R D E R (ORAL)
Hon'ble Mr. S.R. Adige, Vice-Chairman (A):

Heard.

2. Shri Gangwani invites our attention to memorandum dated 2.9.97 submitted by the applicants

(3)

and states that the same has not been disposed of as yet, which covers the grievances contained in the present O.A. We dispose of this O.A. at the preliminary stage with a direction to the respondents to dispose of applicants' representation dated 2.9.97 by means of a detailed, speaking and reasoned order, as expeditiously as possible and preferably within three months from the date of receipt of a copy of this order. If any grievance still survives it will be open to the applicants to agitate the same through appropriate original proceedings, in accordance with law, if so advised.

3. O.A. is disposed of accordingly. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

Adige
(S.R. Adige)

Vice-Chairman (A)

'Sanju'